State Percentage of reservation % for Balance % to be in all four types of LPG awarded to open Women Distributorships to be category category awarded to ST category Arunachal Pradesh 49 21 30 Meghalaya 56 30 14 Nagaland 56 30 14 7 Mizoram 63 30

[RAJYA SABHA]

Unstarred Questions

Export of gas by private companies

†1144. SHRI MAHENDRA SINGH MAHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the names of private companies of the country that are exporting LPG/ PNG;

(b) whether Government is purchasing gas from these private companies;

(c) if so, whether it is also a fact that price of the gas being sold in the country is much more higher than the price of gas being exported;

(d) if so, the reasons therefor; and

290 Written Answers to

(e) the names of those private companies that have requested for increase in the prices of gas?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) Permission/NOC for re-exporting LPG to Sri Lanka and Bangladesh from Ex-Terminal, Ennore was granted by the Government to Indian Oil Petronas Limited (IOPL)-a JV of Indian Oil Corporation Limited and Petronas Limited in October, 2015. However, no cargo of LPG has been exported from Ennore till date.

(b) As per the provisions of LPG (Regulation of Supply and Distribution) Order 2000 and LPG (Regulation of Use in Motor Vehicle) Order, 2001, domestic LPG producers are required to sell domestically produced LPG to Government oil companies.

(c) to (e) In view of (a) above, do not arise.

[†] Original notice of the question was received in Hindi.